

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 40/7/NCLT/AHM/2017


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017**

Name of the Company: State Bank of India
V/s.
Essar Steels Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Ravi Kadam & Mr. Anshin Desai, Senior Advocate with Mr. Ameya Gokhale, Mr. Nirag Pathak, Mr. Umang Singh, Ms. Grishma Ahuja & Mr. Shalini Jani	Adv. for Shridul Amarchand Mangaldas & CO.	Applicant/ Fin. Creditor	

Mr. Mihir Thakore, Sr. Advo.

Mr. Saurabh Soparkar Sr. Advo.

Mr. Keyur Gandhi Advo

Mr. Nisarg Desai Advo

Mr. Raheel Pate Advo

Respondent } 

ORDER

Learned Senior Advocate Mr. Ravi Kadam with Learned Senior Advocate Mr. Anshin Desai with Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Nirag Pathak with Learned Advocate Mr. Umang Singh with Learned Advocate


Ms. Grishma Ahuja with Learned Advocate Mr. Shalin Jani present for Financial Creditor/ Applicant. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Senior Advocate Mihir Thakore with Learned Advocate Mr. Keyur Gandhi with Learned Advocate Mr. Raheel Patel with Learned Advocate Mr. Nisarg Desai present for Respondent.

Objections filed.

Heard arguments of Learned Counsel for Applicant.

Heard arguments of Learned Counsel for Respondent in part.

For continuation of arguments, list the matter on 25.07.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 24th day of July, 2017.